

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P No. 667/2015  
O.A No. 3518/2013**

New Delhi this the 21<sup>st</sup> day of January, 2016

**Hon'ble Shri A. K. Bhardwaj, Member (J)  
Hon'ble V. N. Gaur, Member (A)**

Dr. Shweta Jain  
Assistant Professor PMR (Contract)  
42, Ground Floor, DDA SFS Flats,  
Gulmohar Enclave,  
New Delhi. ....Petitioner

(By Advocate: Mr. Rakesh Kumar)

Versus

1. Sh. Bhanu Pratap Sharma  
The Secretary,  
Ministry of Health & Family Welfare  
Nirman Bhawan, C Wing  
New Delhi-110 001.
  
2. Dr. Rajpal  
Director Prof. & Medical Superintendent  
5<sup>th</sup> Floor, M.S. Office,  
New OPD Building  
Safdarjung Hospital  
New Delhi-110 029. ....Respondents

(By Advocate: Ms. Ritika Chawla)

**O R D E R (ORAL)**

**A. K. Bhardwaj, Member (J)**

Counsels for the parties are ad idem that the order passed by this Tribunal in O.A 3518/2013 has been complied with.

2. In view of the stand taken by the parties, the Contempt Petition stands disposed of. Notices issued to the respondents stands discharged. No costs.

(V. N. Gaur)  
Member (A)

(A. K. Bhardwaj)  
Member (J)

/Mbt/